

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM:NAGALAND:MIZORAM AND ARUNACHALPRADESH)

NOTIFICATION

Dated-Guwahati, the 11th of November, 2024

NO. HC-VII-11/2024/10991/A#### The Hon'ble Gauhati High Court has been pleased to nominate Smti. Lalhriatpuii, Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Siaha as Resource Person to conduct **"ECT_8_2024- Refresher Programme for Court Staff"** & **"ECT_9_2024-NSTEP Training at District Headquarters & Refresher Programme for Court Staff at District Headquarters"** scheduled to be held on 13.11.2024 & 14.11.2024 at Aizawl.

By Order,
Sd/-S.Dhar

REGISTRAR(JUDICIAL)

NO.HC-VII-11/2024/10991/A Dated,theGuwahati 11-11-2024

Copy forwarded for information and necessary action to:

1. Smti.R.Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

[The Officers is placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) she will be entitled T.A. & D.A. as admissible under the Rules].

5. The Registrar (Admin./Vigilance/Esstt.i/c), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the concerned officer about this notification).

8. Smti. Lalhriatpuii, Civil Judge (Sr. Division) –cum-Chief Judicial Magistrate, Siaha.

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.
(The list of officers herein above is not necessarily in order of seniority)


REGISTRAR(JUDICIAL)